[Shri P. C. Borooah]

the tribal areas of Assam. First it arose in Nagaland; then in Mizo Hills; then under the leadership of Rani Guidillo in the North Cachar Hills; then it arose in the Khasi hills, with the cry of the Hill States demand, and then came trouble in the Garo hills where some of them had gone to Pakistan for military training. Now comes the news from the Mikir hills. These are the most law-abiding and quiet people among the hill tribes. In this context, may I know whether Government have any reason to believe that there may be some outside elements in these depredations and, if so, may I know whether these calm, docile and law-abiding people can be saved from playing into the hands of outside elements?

Mr. Speaker: He has answered that already. He has said that so far as his information goes, he has no reasons to believe like that.

श्री विश्वनाथ पाण्डेय (सलेमपुर) : अभी मंत्री महोदय ने बताया है कि करीब तीन हजार कृषक बीस नवम्बर को एकत्र हुए धान की फसल को देने के सम्बन्ध में और दीफू स्थान पर कोआपरेटिव गोदाम पर उन्होंने लूट की और दस लाख से अधिक का माल और पैसे ले गए और कागजात भी ले गए। इस के साथ साथ समाचारपत्रों में यह भी प्रकाशित हुआ कि जिन अस्त्रों का उन्होंने प्रयोग किया लूटपाट करने में वे अस्त्र विद्रोही नागाओं से उनको मिले थे और विद्रोही मिजो से मिले थे। मैं जानना चाहता हूं कि क्या वह सही है और यदि सही है तो सरकार की इस पर प्रतिक्रिया है ?

श्री यशवन्त राव चह्वाण : सही नहीं है। मैं ने अपने जवाब में कहा है इस बात को।

Shri D. C. Sharma (Gurdaspur): I agree with the minister that this thing has nothing to do with the tribal unrest or political unrest. Is he aware of the crescendo of agitation that has been going on in that part of the country—sensitiveness has led to discontent, discontent has led to unrest, and unrest has led to armed insurrection. If it is so, will the Government of India, which knows that the Assam Government has failed to deliver the goods in this matter, take any action in this respect?

Shri Y. B. Chavan: As far as this incident is concerned, I find that the Government of Assam is taking the necessary action.

12.37 hrs.

RE: CALLING ATTENTION NOTICE AND MOTION FOR ADJOURNMENT (*Queries*)

Mr. Speaker: Papers to be laid on the Table.

Shri Bade (Khargone): I have given a calling attention notice and also a notice of adjournment motion on this subject:

"गो भक्त शहीद के शव का पुलिस द्वारा नाटकीय ढंग से बलपूर्वक अपहरण : सर्वत्र रोष

धार्मिक विधि से अन्त्येष्टि भी नहीं करने दी गई "

गोभक्त ऋषिस्वरूप ब्रह्मचारी का, आमरणअनशन के बाद धर्म संघ में देहावसान हो गया है। उनके शव का पुलिस द्वारा अपहरण कर लिया गया है।

अध्यक्ष महोदय : बड़े साहब इस तरह से तो आप नहीं बोले जा सकते हैं।

श्री बड़े : हम ने एडजर्नमेंट मोशन के नोटिस दिये हैं कालिंग एटेंशन दिया है।

अध्यक्ष महोदय : इस तरह से तो आपको नहीं बोलते जाना चाहिये।

श्री बड़े : हिन्दुओं के प्रति अन्याय हो रहा है। पुलिस का अत्याचार बहुत बढ़ गया है। जगद्गुरु शंकराचार्य को खून

की उलटियां होने लगी हैं। यहां पुलिस राज कायम हो गया है। मैं कहता हूं कि हिन्दू समाज इस शासन से बदला लेगा। जितना गोबध आज होता है इतना ब्रिटिश राज में भी नहीं होता था . . .

अध्यक्ष महोदय : इस तरह से आप कैसे बोले जा सकते हैं।

श्री बड़े : हम नोटिस देते हैं, आप नामंजूर कर देते हैं। हमारा हृदय कितना दुखी है . . . (इंटरप्शंस)

अध्यक्ष महोदय यह नहीं लिखा जाएगा।

Shri Ranga (Chittoor): We have read in the papers—you must also have read—the news of the death of the sadhu yesterday morning. We also saw his photograph in the papers. There were contradictory reports about his death. One would have expected, in the light of all that has been happening, the Home Minister himself to come forward and make a statement about the real facts. It is not denied that he had been on satyagraha or hunger strike and he has died. The only point is whether he actually broke his fast and the next minute he died or he died without breaking his fast. That is the only point in dispute (*Interruption*).

श्री हुकम चन्द कछवाय (देवास) : इस अखबार में उन की लाश का चित्र छपा है। आप सरकार से कहिए कि वह जवाब दे। सरकार चुपचाप क्यों बैठी हुई है ?

Mr. Speaker: Is the Home Minister going to make a statement?

The Minister of Home Affairs (Shri Y. B. Chavan): I have no information now. If you so desire, Sir, I can make a statement in the course of the day.

Mr. Speaker: About the actual facts some statement might be made.

Shri Y. B. Chavan: I will do so sometime in the evening (*Interruptions*).

Mr. Speaker: Order, order. I cannot hear so many at a time. (*Interruptions*)** यह न लिखा जाये।

Shri Shinkre (Marmagoa): Sir, the medical bulletin may be placed on the Table of the House.

Shri Tyagi (Dehra Dun): Was any notice given by the Swamiji? Whenever there is a strike, notice is given.

श्री हुकम चन्द कछवाय : पहले ही यह घोषणा कर दी गई थी कि वह भूख-हड़ताल करेंगे।

श्री प्रकाशवीर शास्त्री (बिजनौर) : जिस साधू का देहान्त हुआ है, उस की डेड बाडी, को दिल्ली पुलिस ने किस तरह से हटाया इस के सम्बन्ध में मैं कुछ नहीं कहना चाहता हूं। लेकिन मैं आप से यह निवेदन करना चाहता हूं कि आप ने स्वयं समाचारपत्रों में पढ़ा होगा कि पुरी के जगद्गुरु शंकराचार्य जी को मुंह से खून आने लगा है, श्री प्रभुदत्त ब्रह्मचारी की हालत बिगड़ने लगी है, कल से मुनि सुशीलकुमार जी अनशन करने जा रहे हैं और द्वारिका के जगद्गुरु शंकराचार्य यहां आ गए हैं। आखिर यह स्थिति कहां रुकने वाली है ? प्रधान मंत्री जी और गृह-मंत्री जी बतायें कि इस का क्या परिणाम होने वाला है।

Shri N. Sreekantan Nair (Quilon): Sir, are you going to allow these people to hold the country to ransom? I strongly object to this.

श्री रामसेवक यादव (बाराबंकी) : अध्यक्ष महोदय, मैं आप के द्वारा यह विनम्र

**Not recorded.

[श्री राम सेवक यादव]

निवेदन करना चाहता हूं कि कल यहां पर एक महात्मा की मृत्यु हुई और उसकी लाश नाटकीय ढंग से गायब की गई।

अध्यक्ष महोदय : मिनिस्टर साहब ने कहा है कि वह शाम को स्टेटमेंट देंगे।

श्री रामसेवक यादव : श्री प्रभुदत्त ब्रह्मचारी के साथ जेल में अन्याय हो रहा है। लोगों को उन को नहीं मिलने दिया जा रहा है। डाक्टर भी उन के पास नहीं जा पा रहे हैं।

Shri N. Sreekantan Nair: Sir, when human beings are dying due to starvation, they want to protect the cows. We want to live.

श्री रामसेवक यादव : अध्यक्ष महोदय, आप मेरा निवेदन सुन लें। *(Interruptions)* *

Mr. Speaker: All these facts cannot be brought on record just at this moment *(Interruptions)*.** This should not go on record. I have asked them not to continue.

Shrimati Renu Chakravartty: Barrackpore): When the Home Minister makes the statement, we would like him to make clear this position why when people die in jail or in lock up often their bodies are not given to their relations.

Mr. Speaker: That we will see.

Shrimati Renu Chakravartty: This is a matter which has come up today in the case of a religious leader. It comes up again and again. It is a human problem. I would like to know why even under police protection they are not allowed.

श्री बागड़ी (हिसार) : दफ़ा 107 और 117 के अन्तर्गत डा० राम मनोहर लोहिया, मेरी और दूसरे दो सदस्यों की गिरफ्तारी के बारे में . .

अध्यक्ष महोदय : वह सवाल इस वक्त कैसे उठ सकता है ?

श्री बागड़ी : आप ने फ़रमाया था कि . . .

अध्यक्ष महोदय : डा० लोहिया ने मुझे लिखा है। मैं ने कहा था कि मैं उनसे मश्वरा कर के यहां कुछ न कुछ कहूंगा। . . . और मैं कहूंगा। माननीय सदस्य बैठ जायें।

श्री बागड़ी : उन्होंने कहा है कि वह आज कहेंगे।

अध्यक्ष महोदय : उन्होंने कुछ नहीं कहना है, मैंने कहना है।

Shri Hari Vishnu Kamath (Hoshanbabad): When will the Minister make the statement? At what time?

Mr. Speaker: At 6 p.m. there is a Calling Attention Notice. This statement would be made after that.

Shri Hari Vishnu Kamath: May I request the Minister to include in that statement the latest position in regard to the health of Shri Shankracharya and Prabhu Datt Brahmachari.

12.47 hrs.

RESIGNATION BY MEMBERS

Shri Kolla Venkaiah (Tenali): While refusing to take a decision in the case of the steel plant at Visakhapatnam, the Government of India, in co-operation with the State Government, has let loose . . .

Mr. Speaker: This is not the way in which it should be raised.

Shri Kolla Venkaiah: 35 people have been arrested and many people have been killed in police firing. . . .

Mr. Speaker: Order, order. I ask him to resume his seat.

Shri Kolla Venkaiah: Sir, because you have not allowed me . . .

**Not recorded.